



**Central Administrative Tribunal  
Principal Bench  
New Delhi**

**OA No. 384/2020  
MA No.2494/2021  
MA No.500/2020  
MA No. 2493/2021**

**this the 14<sup>th</sup> day of September, 2021**

**(Through Video Conferencing)**

**Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Krishna Kant Mishra  
Age 43 years  
Post Gangman Group 'C'  
Northern Railway  
S/o Late Badri Narayan Mishra  
OS/TMC,  
Qy. CE/TME/L/NDLS  
Address A-264, Gali No.5,  
North West, Vinod Nagar,  
Delhi-110092

And 88 Ors.

...Applicants

(By Advocate : Mr. Sumit Kumar)

**Versus**

1. Union of India,  
Through Secretary,  
Ministry of Railway  
256-A, Raisina Road,  
Rajpath Area, Central Secretariat,  
New Delhi, Delhi – 110001.
2. Secretary, Ministry of Finance  
Rajpath Marg, E Block, Central Secretariat,  
New Delhi, Delhi 110011.



3. General Manager, Northern Railway  
Baroda House, New Delhi,  
Delhi 110001

...Respondents

(By Advocate : Mr. Shailender Tiwari  
Mr. Satpal Singh)

### **Order (ORAL)**

**By Hon'ble Mr. Mohd. Jamshed, Member (A)**

Learned counsel for the applicants seeks permission of the Tribunal to withdraw the OA, with liberty to file a better OA. Permission is accorded.

2. Accordingly, the OA is dismissed as withdrawn with liberty to the applicants to file a better OA. Pending MAs, if any, also stand disposed of. There shall be no order as to costs.

**(Mohd. Jamshed)  
Member (A)**